

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 97 of 2012**

**Dated : 18<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Raj West Power Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission**  
**& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**

**Counsel for the Respondent (s): Mr. R.K. Mehta,**  
**Mr. Antaryami Upadhyay**  
**Mr. Raheev Ranjan Pathak for R.1**  
**Mr. Virendra Lodha, Sr. Adv.**  
**Mr. Rohit for R.2 to 4**

**ORDER**

At the request of the learned counsel for the parties, Post the  
matter on **31.01.2013.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/sm**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**